

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.08.2018 AT 10.30  
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 282/9/HDB/2018
NAME OF THE COMPANY	Sew Infrastructure Ltd
NAME OF THE PETITIONER(S)	Kataline Construction Technologies Pvt Ltd
NAME OF THE RESPONDENT(S)	Sew Infrastructure Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V. Raman & T. Surya Sathish	Adv	996 310 1017	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Avinash Desai	Adv	7702228282	
Kopal Sharaf			

**ORDER**

Learned counsel Mr. K.V. Raman present on behalf of Mr. T. Surya Sathish for Petitioner. Learned counsels Mr. Avinash Desai and Mr. Kopal Sharaf present for Respondent.

Ms. Mr. Avinash Desai filed vakalat for Respondent.

Respondent shall file counter within one week serving a copy in advance to the petitioner and file proof of service.

List the matter on 06.08.2018.

MEMBER JUDICIAL